

- (b) if so, whether Government propose to revise these wages suitably; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) While regular coaches at the lowest level in Sports Authority of India (SAI) get the Pay scale of Rs. 9300-34800 with Grade pay 4200/- which is much higher than the pay scale of peons viz. Rs. 4440-7440 + GP1300, the consolidated remuneration of contract coaches is Rs. 15,660/- per month, which too is higher than the entry level pay of peons. There is no proposal now to revise the pay of SAI coaches.

#### **Contract awarded for CWG**

2622. SHRI Y.S. CHOWDARY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that for providing various equipments at various stadia and sports village for CWG, tenders were invited in a manner to favour foreign companies and to eliminate Indian companies;
- (b) the details of contracts awarded to foreign companies;
- (c) whether it is a fact that such foreign companies executed their contract by procuring the goods/equipment from Indian companies;
- (d) if so, the details thereof; and
- (e) whether it is a fact that because of this the country was made to pay for its own goods in valuable foreign exchange and if so, the action contemplated by Government?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) No, Sir.

- (b) The information is being collected and will be laid on the Table of the House.
- (c) to (e) The Organizing Committee, Commonwealth Games has informed that they have no information in this regard.

#### **Investigation in scams of CWG**

†2623. SHRI RANBIR SINGH PARJAPATI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the details of expenditure incurred so far on Commonwealth Games 2010 are going to be posted in newspapers and on websites, so that people of the country can access it;

---

†Original notice of the question was received in Hindi.

(b) whether any commission has been appointed by Government to investigate Commonwealth Games scams;

(c) the reasons for not registering a case against the contractor of the bridge that collapsed; and

(d) whether the treatment meted out to Members of Parliament during the games was proper and whether action would be taken against the person who was looking after this work?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir.

(b) Government has appointed a High Level Committee under the Chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into the organizing and conduct of the Commonwealth Games, 2010 including alleged irregularities and recommending action on the same.

(c) Government of National Capital Territory of Delhi (GNCTD) had constituted an Enquiry Committee for investigating the cause of the collapse of the deck of Foot Over Bridge near Jawahar Lal Stadium. The report of the Committee has been received and the same is being examined by the GNCTD.

(d) The Organizing Committee, Commonwealth Games 2010 has informed that Members of Parliament, who came to witness the Games, were accorded proper treatment.

#### **Insult of wrestling coach**

†2624. SHRI AVINASH RAI KHANNA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the news of insult done to the coach of Sushil Kumar by the Minister of Youth Affairs and Sports has been published in each newspaper of the country; and

(b) if so, the reaction of Government and the plan being formulated by Government to stop the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Some sections of the print media carried this news, which was a complete distortion of the facts. No disrespect whatsoever was shown to the coach of Sushil Kumar.

#### **Stolen equipments from CWG village**

2625. SHRI R.C. SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

---

†Original notice of the question was received in Hindi.